

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI
PRINCIPAL BENCH, COURT NO. 1**

**EXCISE MISCELLANEOUS APPLICATION NO.50569 OF 2021
EXCISE MISCELLANEOUS APPLICATION NO.50037 OF 2025
IN
EXCISE APPEAL NO. 51809 OF 2021**

MAHESH VERMA

Appellant

Vs.

**PRINCIPAL COMMISSIONER, CGST & CENTRAL
EXCISE -BHOPAL**

Respondent

Appearance:

Present for the Appellant: Shri Jitin Singhal, Advocate

Present for the Respondent: Shri Rakesh Agarwal, Authorised Representative

CORAM:

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT

HON'BLE MS. HEMAMBIKA R. PRIYA, MEMBER (TECHNICAL)

Date of Hearing: **12/02/2025**

ORDER

Learned authorized representative has sought an adjournment on ground of illness. List on **April 08, 2025.**

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(HEMAMBIKA R. PRIYA)
MEMBER (TECHNICAL)**